

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 13(ND)/2015
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: A.A Development Capital India Fund LLC.
Vs

M/s. Bar Flex Ployfilms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MALAVIKA LAL, ADV SIDDHARTH NAIDU, ADV RAJEEV KUMAR		} PETITIONER	<u>Malavika -</u> <u>Rajeev</u>

ORDER

On the request of the Learned Counsels for the parties, the matter is adjourned to 05.05.2017.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECH.)